

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI
Company Appeal (AT) (Ins) No. 844 of 2019

IN THE MATTER OF:

S. Rajendran, R.P of PRC International Hotels Pvt.Appellant
Ltd.

Vs.

S. Mukanchand Bothra (Deceased) & Ors.Respondents

Present:

For Appellant: Mr. D. Sreenivasan, Mr. Avrojyoti Chatterjee,
Mr. Rajiv S. Roy, Mr. Udayan Agarwal and
Ms. Jayasree Saha, Advocates

For Respondents: Appearance not marked

With

Company Appeal (AT) (Ins) No. 1275 of 2019

IN THE MATTER OF:

M. Krishma Bothra & 2 Ors.Appellants

Vs.

Sai Baba Business Solutions Pvt. Ltd. & Anr.Respondents

Present:

For Appellants: Appearance not marked

For Respondents: D. Sreenivasan, Mr. G. Ananda Selvam, Advocate
for R-2.
Mr. G. Suvin Kumaran, Advocate for R-1.

O R D E R

25.02.2020: Heard both sides. **Judgment is Reserved.**

The respective sides are directed to file written submissions, containing not more than three pages within three days from today.

[Justice Venugopal M.]
Member (Judicial)

[V. P. Singh]
Member (Technical)

[Alok Srivastava]
Member (Technical)

sa/nn